सत्यमेव जयते

High Court of Judicature at Patna

EX-CADRE ASSISTANT RECRUITMENT EXAMINATION, 2026

NOTICE

No.- 76/R&A **Dated: 22nd September, 2026**

This is for information to all concerned that computer based Preliminary Test under the Ex-Cadre Assistant Recruitment Examination, 2026 (Advertisement No. PHC/03/2026) was held on 18.09.2026 (Friday) in two shifts at 19 examination centres situated at Patna & Muzaffarpur.

The link to view Model Answer alongwith Candidates' Response of the Multiple Choice Questions is being uploaded on the official website of the High Court i.e. https://patnahighcourt.gov.in/notices/recruitments which shall remain active from **24.09.2026 (11:00 a.m.)** to **01.10.2026 (10:59 a.m.)**. Candidates who have appeared in the aforesaid test may login through the provided link and click the 'Model Answer-cum-Candidate's Response' tab for viewing the model answer alongwith their respective answers submitted in the test.

A candidate, who has appeared in this examination and wishes to raise an objection regarding any question and/or the Model Answer, may submit an objection through the link available on the official website of the High Court. The objection must be supported by a copy of authentic source document(s)/proof on the basis of which it is being submitted.

Candidates shall be required to pay a non-refundable fee of ₹50/- (Rupees Fifty only) per objection raised, through online mode.

Any objection received without any authentic proof/source and/or the prescribed fee and after the stipulated time or through any other mode than the one as prescribed in this notice shall not be entertained/considered on any ground whatsoever and shall stand rejected automatically without assigning any reason.

The Model Answer shall be finalized after considering the valid objections received and the same shall be used as Final Model Answer for generating the result of the

Preliminary Test under Ex-Cadre Assistant Recruitment Examination, 2026. No representation regarding any question or the final Model Answer shall be entertained after the closing date for submission of objections and any such representation shall stand rejected without assigning any reason. In the event of non-receipt of any objection, the Model Answer published herewith shall be deemed final and the result shall be generated accordingly.

The decision of the High Court of Judicature at Patna on the objections shall be final and no further correspondence shall be entertained in this regard.

The candidates are advised to keep visiting the Court's website regularly for further details/updates

By order
Sd/- Rupesh Deo
Registrar General